

(b) Does not arise.

(c) and (d). The following steps have been taken to reduce the losses in the Barauni and Sindri fertilizer units:

(i) improving capacity utilization by replacement/renewal of problematic equipments;

(ii) constant monitoring by preventive and predictive maintenance; and

(iii) induction of trained staff at various levels. The concerned companies have also sent proposals for revamping these units with modest investment.

[*English*]

**DDA Flats in Vasant Kunj and Prasad Nagar-II**

72. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state.

(a) whether two blocks of Vasant Kunj DDA colony caved in and a DDA flats balcony roof collapsed and the DDA is trying to cover up its laxity on the seepage in the quarters in Prasad Nagar-II

(b) if so, the reasons for constructing the flats in Vasant Kunj without pre-earth soil test and the reasons for seepage in Prasad Nagar-II flats; and

(c) the action taken against the persons responsible?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Demolition of Buildings by M.C.D.**

73. SHRI LOKANATH CHOUDHURY: Will the minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Municipal Corporation of Delhi had demolished buildings under construction/extension in Shakarpur, Laxmi Nagar and Pandav Nagar during August, September and October, 1991;

(b) if so, the details thereof;

(c) whether immediately after the demolition owners started with their construction activities; and

(d) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As per attached Statement.

(c) Municipal Corporation of Delhi has reported that no further unauthorised addition has been carried out in any of the premises mentioned in reply to part (b) above. However, some repair work was started by some owners/builders, which was stopped immediately.

(d) Question does not arise in view of reply to part(c) above.

**STATEMENT**

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*Sl.No. Property No./Location*

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August, 1991

1. S-511, Shakarpur
2. 10/370, Shakarpur

September, 1991

1. S/511, Shakarpur

<i>Sl.No.</i>	<i>Property No./Location</i>
2.	S/513, Shakurpur
3.	1/10, Lalita park, Laxmi Nagar
4.	1/10, part, Lalita park, Laxmi Nagar
5.	1/50, Laxmi Nagar, Vikas Marg
6.	2/71, Lalita Park, Laxmi Nagar
OCTOBER, 1991	
1.	A-47, Guru Angad Nagar, Laxmi Nagar
2.	10/370, Lalita park
3.	10, Lalita Park

**Incidents of Cancer among workers of Rajasthan Atomic Power Project**

74. SHRI SYED SHAHABUDDIN: Will the Prime Minister be pleased to state:

(a) whether the attention of the Government has been drawn to the report in the Times of India of September 28, 1991 regarding the high incidence of cancer among the workers of the Rajasthan Atomic Power project and in the neighbouring areas;

(b) if so, their reaction thereto;

(c) whether the conditions laid down by the State Government on the expansion of the project with a view to protect the environment have been shelved giving rise to anxiety and apprehension among the people; and

(d) the decision of the authorities concerned on those conditions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The incidence of cancer amongst the plant workers and their families as per the records of the Central Health Service Scheme for the last 24 years, is well below the national average. Occupational radiation exposures are below the limits laid down by the Atomic Energy Regulatory Board. Radiation exposure to public is also monitored and the records indicate that it is a fraction of the natural background radiation as well as below the minimum standard limit laid down.

(c) and (d) All the conditions laid down by the Government in respect of environmental protection during the expansion of the projects are being complied with.

**Allocation of Funds to States Under J.R.Y.**

75. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the State-wise allocation of funds under the Jawahar Rozgar Yojana for the current financial year 1991-92;

(b) the amounts released by 30 October, 1991 State-wise; and

(c) the amount actually spent and the employment actually generated, under the Jawahar Rozgar Yojana during 1990-91, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). Statewise allocation of the funds under Jawahar Rozgar Yojana during the current financial year i.e. 1991-92 and the amounts released upto 30th October, 1991 are given in attached statement-I

(c) The Statewise Utilization of funds and the employment generated under Jawahar Rozgar Yojana during 1990-91 is given in the attached Statement-II